

under sub-section (1) of section 619 A of the Companies Act, 1956 :—

- (a) (i) Review by the Government on the working of the Andrew Yule and Company Limited, Calcutta for the year 1982-83.
- (ii) Annual Report of the Andrew Yule and Company Limited, Calcutta, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 7472/83]

- (b) (i) A statement regarding Review by the Government on the working of the Bharat Heavy Plate and Vessels Limited, Visakhapatnam, for the year 1982-83.
- (ii) Annual Report of the Bharat Heavy Plate and Vessels Limited, Visakhapatnam, for the year 1982-83 along with Audited-Accounts and the comments of the Comptroller and Auditor General thereon.
- [Placed in Library. See No. LT-7473/82 ]

(व्यवधान)

अध्यक्ष महोदय : यह आज की बात है क्या ? आज नजर आया आपको ?

बैठ जाओ ।

NOTIFICATIONS UNDER TERRITORIAL ARMY ACT, 1948 AND ANNUAL REPORT ETC. OF HINDUSTAN AERONAUTICS LIMITED, BANGALORE

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO) : I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of

section 14 of the Territorial Army Act, 1948 :—

- (i) The Territorial Army (Amendment) Rules 1981 published in Notification No. S. R. O. 55 in Gazette of India dated the 7th March, 1981.
- (ii) The Territorial Army (second Amendment) Rules, 1981 published in Notification No. S. R. O. 168 in Gazette of India dated the 20th June, 1981.
- (iii) The Territorial Army (Third Amendment) Rules, 1981 published in Notification No. S. R. O. 192 in Gazette of India dated the 11th July, 1981.

- (2) An explanatory memorandum (Hindi and English versions) in regard to the Notifications mentioned at (1) above.

[Placed in Library, See No. LT-7474/83]

- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956 :—

- (i) A statement regarding Review by the Government on the working of the Hindustan Aeronautics Limited, Bangalore for the year 1982-83.

- (ii) Annual Report of the Hindustan Aeronautics Limited, Bangalore, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-7475/83]